

(b) None.

Statement

(c) Question does not arise.

Construction of Houses under Rural Housing Scheme

8075. SHRI KAMAL CHAUDHRY :
Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the provision made for rural housing during the Sixth Five Year plan;

(b) the State-wise of houses constructed under the Rural Housing Scheme during the Sixth Plan period;

(c) whether the funds provided were fully utilised;

(d) the criteria adopted for allotment of houses; and

(e) the number of houses allotted State-wise and Union Territory-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) During the Sixth Five Year Plan, the total provision for the scheme of the allotment of house-sites-cum-construction assistance was about Rs. 354 crores.

(b) and (c). The statement indicating State/UT-wise provision of construction assistance is given below.

(c) and (d). Housing being a State subject, all the Social housing schemes are implemented by the State Government. The Union Government only provides block loans and grants without tying up to any particular scheme.

States/Union Territories	Provision of construction assistance to rural landless families during the Sixth Five Year Plan (1980-85).
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	(families)
1. Andhra Pradesh	527318
2. Assam	56713
3. Gujarat	168010
4. Bihar	40777
5. Haryana	10563
6. Himachal Pradesh	747
7. Jammu & Kashmir	2174
8. Karnataka	292568
9. Kerala	10102
10. Madhya Pradesh	192711
11. Maharashtra	136358
12. Orissa	16396
13. Punjab	27863
14. Rajasthan	122634
15. Sikkim	60
16. Tamil Nadu	159900
17. Tripura	16597
18. Uttar Pradesh	59055
19. West Bengal	57658
20. Andaman & Nicobar Islands	1020
21. Delhi	2699
22. Dadra & Nagar Haveli	955
23. Goa, Daman & Diu.	1121
24. Pondicherry	9520

NOTE : Scheme is not in operation in the States of Manipur, Arunachal Pradesh, Meghalaya and Nagaland and UTs of Lakshadweep, Mizoram and Chandigarh.